

(4)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/61/2016  
NAME OF THE PETITIONER(S) : Shri. T. Sathiah  
NAME OF THE RESPONDENT(S) : Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others  
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

J.V. LALITHA HANAN

COUNSEL FOR 3RD  
RESPONDENT



Representing for  
A.M. SRIDHARAN

COUNSEL FOR  
PETITIONER

15/11/17

**ORDER**

Counsels for both the parties are present. Counsel for the Respondent filed the counter; copy of which is given to the other side. Counsel for the Petitioner is directed to file rejoinder. Put up on 18.12.2017 at 10.30 A.M.

- sd/-

MEMBER (TECHNICAL)  
ghk

- sd/-

MEMBER (JUDICIAL)